

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.1264/2016
CA NO.

CORAM:

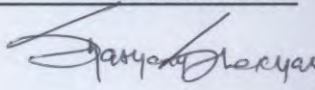
PRESENT: SH. M.K.HANJURA
Hon'ble Member(J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY Shri Narender Kumar Goel
V/S
JMD Implex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	SHASHANKSHEKHAR	COMPANY SECRETARY	PETITIONER	

ORDERS

Learned Counsel for the Petitioner is present and represents that this
Company Petition has been transferred from the Hon'ble High Court, Delhi.

List on 13.2.2017 for consideration.

- Sd -
(R. Varadharajan)
Member (Judicial)

- Sd -
(M.K. Hanjura)
Member (Judicial)